

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).8040/2019

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

RAVINDRA NATH TAIGOR & ORS.

Respondent(s)

(IA No.131589/2021 - ADDITION/DELETION/MODIFICATION PARTIES, IA
No.131590/2021 - EXEMPTION FROM FILING AFFIDAVIT)

Date : 19-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
[IN CHAMBER]

For Appellant(s)	Mr. Krishnanand Pandeya, AOR Ms. Sansriti Pathak, Adv. Ms. Pooja Singh, Adv.
For Respondent(s)	Mr. Anjani Kumar Mishra, AOR Ms. Hardeep Mishra, Adv. Mr. Prateek Mishra, Adv. Dr. Arun Kr. Jha, Adv. Mr. Rameshwar Prasad Goyal, AOR Mr. Ajay Kumar Singh, AOR Mr. M. M. Kashyap, AOR Mr. Sumit Teterrwal, AOR Mr. Ajay Choudhary, AOR Mr. Nagarkatti Kartik Uday, AOR Mr. Mukesh Kumar Singh, Adv. Mr. Chandrakant Sukumar Sarkar, Adv. Mr. Jeetendra Kumar, Adv. Ms. Kajal Rani, Adv. Mr. Narendra Kumar Goyal, Adv. Mr. Kunwar Siddharth Singh, Adv. Mr. Vipin Sandu, Adv. Mr. Vipin Kumar Saxena, Adv. Mr. Prashant Agarwal, Adv. Mr. Ashutosh Chaturvedi, Adv.

Mr. Maneesh Saxena, Adv.
Mr. Ikshit Singhal, Adv.
M/S. Mukesh Kumar Singh And Co., AOR

Mr. Purushottam Sharma Tripathi, AOR
Mr. Mukesh Kumar Singh, Adv.
Ms. Vani Vyas, Adv.
Mr. Amar Kumar Raizada, Adv.
Mr. N.M. Theerethgowda, Adv.
Mr. Ajit Kumar Pathak, Adv.

Mr. Amit, AOR
Mr. Suresh Prasad, Adv.
Ms. Amita, Adv.
Mr. Rajiv Kumar, Adv.
Mr. Surendra Singh Rana, Adv.
Ms. Sujata K. Muni, Adv.

Mr. Sanjay Singh, Adv.
Mr. Divyesh Pratap Singh, AOR

Mr. Robin Khokhar, AOR

Mr. R. C. Kaushik, AOR

Dr. Vinod Kumar Tewari, AOR
Mr. Ashutosh L., Adv.
Ms. Pooja Singh, Adv.

Mr. Anantha Narayana M.G., AOR
Mr. V.C. Shukla, Adv.
Mr. Tarun Gulia, Adv.
Mr. Sushant Bajaj, Adv.
Mr. Siddharth Relan, Adv.

Mr. Arvind Gupta, AOR

Mr. Sumit Teterrwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No.131589/2021

Heard learned counsel Mr. Sanjay Singh appearing for the applicant/respondent no.182 in C.A. No.8040 of 2019.

Learned counsel for the applicant submitted that a typographical mistake has occurred in the name of respondent no.182 and prayed that the same may be permitted to be corrected as

**"Rakesh Kumar Yadav" s/o Late Charanju Lal Yadav in place of
"Rajesh Kumar Yadav".**

Permission granted.

I.A. No.131589 of 2021 stands allowed.

Necessary correction be carried out within a week.

**(ARJUN BISHT)
COURT MASTER (SH)**

**(RENU BALA GAMBHIR)
COURT MASTER (NSH)**